

POST OFFER ADVERTISEMENT SVARAJ TRADING AND AGENCIES LIMITED

**Registered office: 1076, Dr. E. Moses Road, Worli, Mumbai 400018,
Tel No: 022-24964656, Fax No: 022-24963055 and website: www.svarajtrading.com**

Open Offer for acquisition of 26,000 equity shares from shareholders of Svaraj Trading and Agencies Limited (hereinafter referred to as 'STAL' or 'Target Company') by Ms. Rekha Soni, Mr. Harendra Gupta & Mr. Shankar Das Vairagi. (hereinafter collectively referred to as 'Acquirers') This Post Offer Advertisement is being issued by Intensive Fiscal Services Private Limited (hereinafter referred to as 'Manager to the Offer') on behalf of the Acquirers, in connection with the offer made by the Acquirers, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on September 10, 2012 in The Financial Express (English-All Edition), Jansatta (Hindi-All Edition) & Mumbai Lakshadeep (Marathi-Mumbai Edition).

1. Name of the Target Company : Svaraj Trading and Agencies Limited
2. Name of the Acquirers : a. Ms. Rekha Soni
b. Mr. Harendra Gupta
c. Mr. Shankar Das Vairagi
3. Name of the Manager to the Offer : Intensive Fiscal Services Private Limited
4. Name of the Registrar to the Offer : Purva Sharegistry (India) Pvt. Ltd.
5. Offer Details
 - a) Date of Opening of the Tendering Period : December 27, 2012
 - b) Date of Closure of the Tendering Period : January 09, 2013
6. Last Date of Payment of Consideration as : January 23, 2013 (No shares have been mentioned in the Letter of offer tendered in the Open Offer)
7. Details of Acquisition

Sr. No.	Particulars	Proposed in the Offer Document		Actuals	
7.1	Offer Price (in ₹)	75.00		75.00	
7.2	Aggregate number of shares tendered	26,000		Nil	
7.3	Aggregate number of shares accepted	26,000		Nil	
7.4	Size of the Offer (Number of shares multiplied by offer price per share) (in ₹)	19,50,000		Nil	
7.5	Shareholding of the Acquirers before Agreement/Public Announcement (No. & %)	Nil		Nil	
7.6	Shares Proposed to be Acquired by way of Agreement • Number • % of Fully Diluted Equity Share Capital	61,100		61,100	
		61.10%		61.10%	
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	26,000		Nil	
		26.00%		Nil	
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	Nil		Nil	
		N.A.		N.A.	
		N.A.		N.A.	
7.9	Post offer share holding of Acquirers • Number • % of Fully Diluted Equity Share Capital	87,100		61,100	
		87.10%		61.10%	
7.10	Pre & Post offer shareholding of the Public	Pre Offer	Post Offer	Pre Offer	Post Offer
	• Number	38,900	12,900	38,900	38,900
	• % of Fully Diluted Equity Share Capital	38.90%	12.90%	38.90%	38.90%

8. The Acquirers accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.

9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, Bombay Stock Exchange Ltd. and the registered office of the Target Company.

The captioned terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated December 15, 2012.

Issued by Manager to the Offer on behalf of the Acquirers:



INTENSIVE FISCAL SERVICES PRIVATE LIMITED

Contact Person: Rishabh Jain/Nikesh Jain

914, 9th Floor, Raheja Chambers,
Nariman Point, Mumbai - 400 021.

Tel.: 022-22870443/44/45; Fax: 022-22870446; E-mail: rishabh@intensivefiscal.com

Place : Mumbai

Date : January 28, 2013

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Size : 12(w) x 25(h)